

**Government of Jammu & Kashmir
Revenue Department
Civil Secretariat, Jammu/Srinagar.**

Notification

Srinagar, the 25th October, 2022

S.O 551 In pursuance of Section 4(4)(b)(ii) the Aadhaar (Targeted Delivery of Financial and other Subsidies, Benefits and Services) Act, 2016 (amended) read with Rule 5 of the Aadhaar Authentication for Good Governance (Social Welfare , Innovation, Knowledge) rules, 2020, the Revenue Department, Government of Jammu and Kashmir, having been authorized by the Central Government vide Office Memorandum F. No 13(6) 2022-EG-II dated 03.10.2022 hereby notifies the Sub Registrars (Registering Officers) in the Jammu and Kashmir Registration Department to perform Aadhaar authentication, on a voluntary basis, for the purpose of authentication of intending parties/applicants in various registration offices, using Yes/No authentication facility or/and e-KYC authentication facility, during registration of registerable documents through the National Generic Document Registration System(NGDRS).

The Jammu & Kashmir Registration Department shall further comply with the guidelines laid down by the Central Government and directions issued by the Unique Identification Authority of India with respect to use of Aadhaar authentication.

The consent form to be obtained from the applicants forms Annexure – 'A' to this notification.

By order of the Government of Jammu and Kashmir.

(Vijay Kumar Bidhuri)IAS

Commissioner/ Secretary to the Government

Dated:- 25.10.2022.

No: REV-Regt/64/2022(7051515)

Copy to the:-

1. Financial Commissioners Revenue
2. Addl. Secretary (JKL), Ministry of Home Affairs, Government of India
3. All Principal/Commissioner Secretaries to the Government.
4. Divisional Commissioner, Kashmir/Jammu
6. Secretary to the Government Department of Law, Justice & Parliamentary Affairs.
7. Inspector General of Registration, J&K.
8. Commissioner Survey & Land Records J&K.
9. All Deputy Commissioners of UT J&K.
10. Director Information and Public Relations, J&K.
11. Director, Archives, Archaeology & Museums, J&K.
12. OSD to Advisor (B) to Hon'ble Lieutenant Governor
13. General Manager, Government Press Jammu/Srinagar.
14. Private Secretary to the Chief Secretary, J&K.
15. Private Secretary to Principal Secretary to Government Revenue Department.
16. Incharge website, Revenue Department

(Surjeet Singh)

Under Secretary to the Government

Annexure "A"

Consent Form Format

I _____ holder of Aadhaar No _____ give my consent to Jammu and Kashmir Registration Department for fetching/establishing my identity for purpose of e-KYC through UIDAI, using the Aadhaar OTP or Biometric authentication with Unique Identification Authority of India (UIDAI) during the registration of any registerable document on a voluntary basis.

The consent and purpose of collecting Aadhaar has been explained to me in local language. The Department has informed me that my aadhaar shall not be used for any purpose other than mentioned above.

I understand that the Biometrics and/or OTP, I provide for authentication shall be used only for authenticating my identity through the Aadhaar Authentication System for that specific purpose only.

I have been given other alternative means by the Department for KYC purposes including physical KYC by submitting officially valid documents and I have voluntarily chosen Aadhaar based KYC.

Name of the applicant with Aadhaar number.
